

Advisory Committees

5212. SHRI RAMCHANDRA VEERAPPA : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Advisory Committees have been constituted;

(b) if so, the details thereof, State-wise and Zone-wise;

(c) whether there is any proposal to increase the number of Members in each Committee;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Yes, Sir. The Zonal Railway Users' Consultative Committees on each Zonal Railway and Divisional Railway Users' Consultative Committees at each Division have been constituted w.e.f. 1.7.1998 for a two year term.

(c) and (d) There is a proposal to give representation to all the Members of Parliament and a nominee of Union Ministers on Zonal Railway Users' Consultative Committees. Besides representation will be given to one nominee of each Union Minister and Member of Parliament on Divisional Railway Users' Consultative Committees.

(e) Does not arise.

Extra Coaches in Shuttle Trains

5213. SHRI KISHAN SINGH SANGWAN : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are proposing to increase the number of compartments in the shuttle trains running on Rewari-Delhi, Panipat-Delhi and Rohtak-Delhi section of Northern Railways so as to make the journey comfortable;

(b) if so, the time by which this will be done; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) The load of 4095/4096 New Delhi-Kalka Himalayan Queen by one 2nd Class Chair Car. 341/342 Delhi-Firozpur Passenger and 1TR/2TR Tilak Bridge-Rohtak Shuttle each by one General Class coach have been augmented w.e.f.

20.07.1998. Increase in the number of coaches on Shuttle trains, running on Delhi-Rewari and Delhi-Panipat sections is not feasible at present due to operational/resource constraints.

Tenure of Officers in Government of India Press

5214. SHRI MOINUL HASSAN AHAMED : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the tenure of an officer in the Government of India Press and the number of officers who are over-staying in the Government of India Press, Minto Road, New Delhi despite expiry of their tenure;

(b) whether the deployment of an officer from Letter Press Unit to Photolitho Unit in the same Press and same place treated as transfer; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) No specific tenure has been prescribed for Officers (Groups 'A' & 'B') working in the Government of India Presses; therefore, over-staying of officers in the Government of India Press, Minto Road, New Delhi does not arise.

(b) Yes, deployment of an officer from Letter Press Unit to Photolitho Unit in the same Press and same place is treated as transfer; and

(c) Both the Letter Press Unit and the Photolitho Unit are considered as separate units, each independently headed by a Manager reporting directly to the headquarters.

Temporary Allotment of Government Accommodation

5215. SHRI B.M. MENSINKAI : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 2916 on August 11, 1997 regarding Temporary allotment of Government Accommodation and state:

(a) the definition of temporary occupation under Public Premises (Eviction of unauthorised occupants) Act, 1971.

(b) whether an occupation for a period of six months comes within the purview of this definition; and

(c) if so, the justification thereof?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (c) As per the definition given in the Public Premises (Eviction of Unauthorised Occupants)